

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

CP NO. 112(ND) 2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.08.2017**

**NAME OF THE COMPANY:** Navneet Gupta Vs. M/s Bharat Tractors Pvt. Ltd.

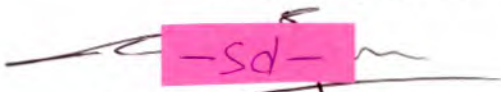
**SECTION OF THE COMPANIES ACT:** 241/242

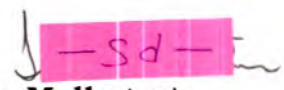
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
	For the Petitioner (s) :	Mr. Saurabh Kalia, Advocate Ms. Samridhi Gogia, Advocate		
	For the Respondent (s) No.5,6,7&10 :	Mr. Darpan Wadhwa, Sr. Advocate Mr. Pallav Pandey, Advocate Mr. Rajendra Gupta, Advocate		
	For Respondent(s) 3,4,8	Mr. Sourabh Gupta, Advocate Mr. Sumit Bhadona, Advocate		
	For Respondent(s) 2& 9	Mr. Mr. Vivek Malik, Advocate		

**ORDER**

Reply is stated to have been filed. Petitioner prays for time to file short Affidavit to rebut the additional facts which have come up in the Respondent's reply.

To come up on 26<sup>th</sup> October, 2017.

  
**(S. K. Mohapatra)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**

(Lekh Raj Singh)